(0)

Declaration of Assets and Liabilities

50	(CS+) Year 2024-2025
you	SURYADEO MOCH
9	aged 38 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
۸ _	service and presently working as DEFICE ATTENDENT (GARDENER)
10	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
5	myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.		Self	Spouse Name(S)	Dependan t-1 Name	Dependant- 2 Name	Dependan t-3 Etc. Name
(i)	Cash	3000	RUBI DEVI	SUVIDAL	KARTIKKENE HNA MURTI	KRITIKA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	45000		***************************************	No.	
(iii)	Bonds, Debentures and Shares in companies	-			_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-		_		
(v)	Motor Vehicles (details of make, etc.)	_			- 275	
(vi)	Jewellery (give details of weight and value)	GOLD 1084 SILVER 1084		-		
(vii)	Other assets, such as values of claims / interests		-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

5	so have to be indicated] r. Description	Salf	Spause	Dependent-1	Dependant-2	Ospendant-3
	0		Hama(5)	Name	Nama	Etc. Name
(1)	- Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	j	-	The state of the s	-	619,11010
(11)	- Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	_				
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value:	700				
(N)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The state of the s			
(v)	Others (such as Interest in property)	-		-	- -	-

(2) I give herein below the de institutions and government dues:-I give herein below the details of my flabilities / overdues to public financial

[Note : Please give separate details for each item)

Şr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SiBIL BINM	4,00,000/-
	(II) Loans from financial institutions		7
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	2 444	~
	(e) dues to departments dealing with government transport (including	_	-
	aircraft and helicopters)		Market Market State Stat
	(f) Other dues, if any	•	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JWFPK015R	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
Alan	(iii) Sales Tax [Only in case of proprietary business]	-	-
COTTON OF STREET	(iv) Property Tax		

Personal Detail

Home District		PATN4
		B.S.S Bihar Secretariat Service etc.)
		(Full Name e.g. B.A.SBihar Administrative Service,
Cadre		BIHAR LEGISLATIVE ASSEMBLY
Class/Group	:-	C (A/B/C)
Date of Birth	:-	15051986 (DD/MM/YYYY
Gender	:-	M (M/F)
GPF/CPF/PRAN No.	:-	110175365420

Signature Work forms

Name of Employee: LALL KUMAR.

Place: PATNA

Designation: OFF.IC.E. A.T.TE.N.DEN.T.C.GARDENER

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Date: 13-02-20-25

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

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in prescribed format.